

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**CP No. 53/2008 TP No. 28/HDB/2016
AND
IA No. 205/2019 in CP No. 53/2008 TP No. 28/HDB/2016**
u/s. 397/398 of Companies Act

IN THE MATTER OF:

SY Sri Kumar

...Petitioner/s

AND

M/s. Vision Broadband Services Pvt Ltd & 2 Others

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Since it being a special bench, pronouncement of orders deferred till **03.06.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)